

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4476
ANSWERED ON:19.05.2006
CIVIC AMENITIES
Jha Shri Raghunath

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the Government of NCT of Delhi, DDA and MCD have prepared any action plan to augment infrastructure and civic amenities in pace with the expanding population of the city;
- (b) if so, the details thereof and by when the action plan will be implemented;
- (c) whether civic amenities in Delhi are under severe strain and Hon'ble Supreme Court has also commented adversely on the same; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI AJAY MAKEN)

(a)&(b): The Government of NCT of Delhi (GNCTD) has informed that different plans and schemes are prepared and included in the annual plan/five year plan from time to time to augment infrastructure and civic amenities in pace with expanding population of Delhi. The main thrust of the 10th Five Year Plan of GNCTD is on augmentation and strengthening of civic amenities and infrastructure under transport, energy, water supply and sanitation, urban development, education, medical and public health sectors. Special efforts have been made to extend essential civic amenities in sub-standard areas of the Capital City.

The Municipal Corporation of Delhi (MCD) has also informed that improvement of infrastructure and civic amenities is a regular process. Steps in this regard are taken in accordance with Five Year Plans and the provisions in Master Plan of Delhi.

The Delhi Development Authority (DDA) has stated that the requirement for physical infrastructure for the estimated population of 230 lakhs have been projected for the year 2021 in the Draft Master Plan for Delhi 2021 (MPD-2021). The perspective plans of infrastructure components of the concerned agencies viz. Delhi Jal Board, Delhi Transco Ltd. and MCD have also been included in the draft MPD 2021.

(c)&(d): The information is being collected and will be laid on the Table of the Sabha.